

**IN THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**O R D E R**

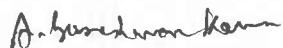
Imphal, the 9<sup>th</sup> December, 2019

No.HCM/T-13/93-Estt.(I)pt. <sup>127267</sup> Hon'ble the Chief Justice, High Court of Manipur is pleased to approve for organizing a programme for Process Servers/Bailiff and CIS Data Entry Operators on the use of NSTEP application of Mobile Phone on 12<sup>th</sup> December, 2019 at Court Room No. 5, High Court of Manipur from 10:30 am to 02:00 pm.

In connection with the above training, the following two master trainers are detailed for imparting training:-

1. Laishram Premananda Singh, LDA, District & Sessions Court, Imphal East.
2. Laishram Gogin Singh, LDA, District & Sessions Court, Imphal West.

The two master trainers are directed to report to the Central Project Coordinator, eCourts, High Court of Manipur at 09:30 am.


  
**(A. Guneshwar Sharma)**  
Registrar General  
High Court of Manipur

Endt. No. HCM/ T-13/93-Estt.(I)pt. <sup>127268-71</sup>  
Copy to:

1. District & Sessions Judge, Imphal East. }
2. District & Sessions Judge, Imphal West. }
3. CPC, eCourts, High Court of Manipur.
4. System Analyst, High Court of Manipur

- for information

-for uploading in the High Court of Manipur website.

  
**(A. Guneshwar Sharma)**  
Registrar General  
High Court of Manipur